

(c) Guidelines of National Human Right Commission are reiterated to field units from time to time.

Citizenship to Hindus migrated from Pakistan

†2124. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI KANAK LATA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state the number of Hindus who have come from Pakistan to India and have demanded Indian citizenship and steps taken by Government to grant them citizenship?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Religion-wise data is not centrally maintained. However, the number of Indian citizenship certificates granted to Pakistani nationals during last three years (till 29.02.2016) is 903. And at present 861 applications are pending for disposal at various levels.

Various relaxations have been provided from time to time especially for Pakistani minority migrants for obtaining Indian citizenship. They may file an affidavit before the authority prescribed under Rule 38 of the Citizenship Rules 2009 that may be considered *in lieu* of Renunciation Certificate; the eligible applicants who are facing difficulty in applying in On Line System can submit their application through Off Line mode; children of Minority Community who entered in India on the basis of their parents passport, they can apply without passport for grant of Indian Citizenship after regularization of stay in India; etc.

Further, the Citizenship (Amendment) Act, 2015 has already been enacted and notified in the Official Gazette on 10.03.2015 relaxing the period of twelve months of stay immediately before making an application under section 5 or 6 of the Citizenship Act, 1955 by a maximum of thirty days which may be in different breaks.

Banned terrorist organizations supporting ISIS

2125. SHRI DIGVIJAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any of the existing banned terrorist organisations operating in and around India have publicly declared that they have working links with, or support the ISIS;

(b) if so, whether Government considers the ISIS to be a serious terrorist threat to India or the ISIS will carry out any terrorist activity in India in the near future; and

† Original notice of the question was received in Hindi.